

Corporation Limited (SCL), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2387/18/25]

(ii) (1) A copy each (in English and Hindi) of the following papers, under Section 24 of the Inland Waterways Authority of India Act, 1985: -

(a) Annual Report and Accounts of the Inland Waterways Authority of India (IWAI), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2501/18/25]

Notification of the Ministry of Corporate Affairs

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI HARSH MALHOTRA): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. CCI/Reg.-R.R./2024-25., dated the 27th February, 2025, publishing the Competition Commission of India (Manner of Recovery of Monetary Penalty) Regulations, 2025, under sub-section (3) of Section 64 of the Competition Act, 2002.

[Placed in Library. See No. L.T. 2444/18/25]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT, FORESTS AND CLIMATE CHANGE

MS. INDU BALA GOSWAMI (Himachal Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee

on Science and Technology, Environment, Forests and Climate Change:-

- (i) Three Hundred Eighty Seventh Report on Demands for Grants (2025-26) of the Department of Atomic Energy;
- (ii) Three Hundred Eighty Eighth Report on Demands for Grant (2025-26) of the Department of Biotechnology;
- (iii) Three Hundred Eighty Ninth Report on Demands for Grants (2025-26) of the Department of Scientific and Industrial Research;
- (iv) Three Hundred Ninetieth Report on Demands for Grants (2025-26) of the Department of Science and Technology;
- (v) Three Hundred Ninety First Report on Demands for Grants (2025-26) of the Department of Space;
- (vi) Three Hundred Ninety Second Report on Demands for Grants (2025-26) of the Ministry of Environment, Forest and Climate Change; and
- (vii) Three Hundred Ninety Third Report on Demands for Grants (2025-26) of the Ministry of Earth Sciences.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON TRANSPORT, TOURISM AND CULTURE**

SHRI SANJAY KUMAR JHA (Bihar): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:-

- (i) Three Hundred Seventy Fifth Report on Demands for Grants (2025-26) of Ministry of Civil Aviation;
 - (ii) Three Hundred Seventy Sixth Report on Demands for Grants (2025-26) of Ministry of Culture;
 - (iii) Three Hundred Seventy Seventh Report on Demands for Grants (2025-26) of Ministry of Ports, Shipping and Waterways;
 - (iv) Three Hundred Seventy Eighth Report on Demands for Grants (2025-26) of Ministry of Road Transport and Highways; and
 - (v) Three Hundred Seventy Ninth Report on Demands for Grants (2025-26) of Ministry of Tourism.
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